

smaller cities. Subsequently, however, Chief Minister, Madhya Pradesh had desired to have a further discussion on this subject. He was informed that we shall be happy to have a fresh look at the proposition in the light of the points that he would like to make.

B.H.E.L., Hyderabad

*176. SHRI M. R. APPAROW: Will the Minister of INDUSTRY be pleased to state:

(a) what is the value of orders secured from abroad by B.H.E.L., Hyderabad during the last three years;

(b) whether it is a fact that B.H.E.L., Hyderabad, has secured the prestigious "W" stamp of the American Society of Mechanical Engineers (A.S.M.E.); and

(c) what is the net profit earned by B.H.E.L., Hyderabad during the last three years?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) Value of export orders secured by BHEL, Hyderabad during the last three years is as follows:

(Rs. lakhs)

Year	Value of orders
1978-79	68.76
1979-80	36.45
1980-81	5.46

(b) BHEL, Hyderabad has secured authorisation from American Society of Mechanical Engineers to use their stamp 'U' on pressure vessels and heat exchangers being manufactured by it. Government, however, is not aware of any 'W' stamp given by the ASME.

(c) Profit before tax, earned by BHEL, Hyderabad, during the last

three years is as follows:

(Rs. crores)

Year	Profit
1978-79	12.7
1979-80	13.3
1980-81	12.2

Commissions/Bodies/Committees working for protection of minorities and Weaker Sections of Society

*177. SHRI N. P. CHENGALRAYA NAIDU:

SHRI SADASHIV BAGAITKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the names of Commissions/Bodies/Committees presently engaged to protect and safeguard the interests of the minorities and weaker sections of the society and what are the main objects and functions of each of them;

(b) what is the number of cases in which the functions of the Commissions/Bodies/Committees are overlapping;

(c) what is the annual expenditure incurred by Government on each of these Commissions/Bodies/Committees during the last three years; and

(d) what is the number of reports submitted since these were constituted and what precise action has been taken by Government on these reports?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) to (d) The following bodies are at present engaged mainly for safeguarding the interests of minorities and weaker sections:

(i) Office of the Special Officer for Scheduled Castes and Scheduled